

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
ALLOTMENT OF CONTRACT .

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SHRI SYED AZEEZ PASHA

Will the Minister of COALCOALCOALCOALRAILWAYS be pleased to state :-

- (a) whether the Miscellaneous Article Contract at New Delhi Railway Station was allotted to a firm namely P.C. & Sons belonging to the Scheduled Castes category;
- (b) if so, the details of the owners of the said firm; and
- (c) the actual date when the Miscellaneous Article Contract at New Delhi Railway Station was allotted to P.C. & Sons?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

- (a): Yes, Sir.
- (b): The stall was allotted to M/s P.C. & Sons. The sole proprietor of this firm is Mrs. Gulab Devi.
- (c): The stall was allotted on 09.07.1981.